COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISIDICTION)

APPEAL NO. 80 OF 2015 &
IA NO. 127 OF 2015

Dated : 8th August, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Ind Synergy Ltd. **…. Appellant(s)**

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. **... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R.1

Ms. Suparna Srivastava for R-2

ORDER

Learned counsel for the appellant is not present.

List the matter on ***20.09.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/mk